

all-out drive for small savings. This is one of the suggestions which is under consideration.

श्री ज्ञान सिंह जीरा : श्री मिनिस्टर साहब ने यह बताया कि स्माल सेविन्स स्कीम ने काफी प्रगति की है, मैं जानना चाहता हूँ क्या आपको यह पता है कि स्माल सेविन्स स्कीम में जो डिपॉजिट कराए जाते हैं वह बहुत जगह फोर्सिबल होते हैं और आफिसर लोग अपना टारगेट पूरा करने के लिए लोगों से रकम जमा करवा देते हैं, फिर टारगेट पूरा हो जाने के बाद वह रकम वापस ले ली जाती है ?

अध्यक्ष मोहम्मद : यह आप का सवाल इस में कहीं से आता है ? यह रेलीबेंट नहीं है ।

Non-Utilisation of Development
Fund by States

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*128. SHRI JAGADISH BHATTA-
CHARYYA :

SHRI RAJDEO SINGH

Will the Minister of FINANCE be pleased to state :

(a) whether the amount of Development Funds in respect of 10 States is likely to lapse for lack of proper organisational set-up;

(b) if so, the names of these States and the reasons for not utilising the amount of development fund allocated to them; and

(c) the steps taken to ensure full utilisation of funds allotted to these States ?

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN) : (a) According to the information available so far, no shortfall is likely to occur in Plan expenditure in any State during the current year.

(b) and (c). Does not arise.

SHRI JAGADISH BHATTA-
CHARYYA : I want to know from the hon. Minister if the Government is going to extend the time limit to utilise the fund by the States in view of the urgency of development work in those States which are otherwise backward States.

SHRI YESHWANTRO CHAVAN : As a matter of fact, even during the lean period they are over-spending. That is my difficulty.

SHRI JAGADISH BHATTA-
CHARYYA : I want to know if the Government has thought of the Agricultural Refinance Corporation taking greater interest in the development of these States by drawing up schemes at an early date.

SHRI YESHWANTRAO CHAVAN : That is the function of the Refinance corporations. It is really doing work in some States. In some States there is some organisational set up properly manned and they can take more advantage of it. In some other States it is rather lagging behind.

SHRI JYOTIRMOY BOSU : In West Bengal, under Presidential rule it is far behind.

SHRI YESHWANTRAO CHAVAN : Even under your rule the position was the same. . . (Interruptions)

SHRI K. LAKKAPPA : Is it a fact that in various States including Mysore, the funds allotted for development schemes such as organising the small farmers and helping them have not been utilised and the scheme implemented? To quote an instance, in my State of Mysore, even though the processed applications of the small farmers and cultivators have piled up, the Reserve Bank has not given the clearance. Even the agency fixed to implement the programme is so lethargic. What is the reaction of the Government? Would this Government give suitable instructions to see that the scheme is implemented so far as Mysore State is concerned and also a proper assessment made?

SHRI YESHWANTRAO CHAVAN : I think he is asking me questions specifically about small farmers scheme and the marginal farmers scheme. I think there he is right. Unfortunately not only in case of Mysore, but, practically in all the States the scheme is not taking off the ground, and it is not merely the Reserve Bank or any other Bank that is responsible. Naturally, the Reserve Bank has certainly given the necessary instructions, but the basic thing, if at all the scheme is, to take off the ground, is to identify the small and marginal farmers.

SHRI K. LAKKAPPA : I would like to clarify whether they have been identified or not.....(*Interruption*)

SHRI YESHWANTRAO CHAVAN : If you want to clarify I am prepared to listen to that : then, there is no question for me to answer. Your question, as I have tried to understand, was whether the small farmers and the marginal farmers scheme is making any progress in Mysore, and whether the banks are doing enough in that matter. That is your question—quite a correct question. I would like to say

that certain agencies are given the responsibility of looking after the things and the banks have to take the burden in this matter. I am myself taking keen interest in this matter and I had called the Agriculture Commissioners in some of the Northern States and less-developed States to see what difficulty is there in this whole process. I find that the whole thing is stuck at this point, namely, of identifying the marginal farmers and the small farmers. In some States the records of the ryots and other things are rather deficient. So, possibly, that is coming in the way. But, I had asked the Finance Corporations and the Banks—in the recent meeting that I had with Custodians of Banks,—to see that these things are looked after properly, I really want your specific suggestions which certainly I will take note of.

SHRI K. LAKKAPPA : My suggestion is. . . (*Interruption*) I have not completed, Mr. Pandey. The authority has identified the marginal farmers and they have prepared the list. But, the process under which and the agency by which to implement this scheme, has not been okayed by the Reserve Bank. That is the whole difficulty. That is why I wanted to know about that.

SHRI YESHWANTRAO CHAVAN : I will look into it. If the process of identification is over, I will certainly look into it.

SHRI R. S. PANDEY : If you are operating the banking through post offices, in that case you may be able to reach the poor and the small farmers of the country. You may be able to reach them better.

श्रीमन्मन्त्रीजी : कृपया यह स्पष्ट करें, इससे क्या फायदा है ?

SHRI R. S. PANDEY : I know that I am guilty not to take your permission, but I was excited because. . .

अध्यक्ष महोदय : गिल्टी की कोई बात नहीं है, आप स्वाहित्शमन्द् हैं, मैं जानता हूँ । . .

SHRI R. S. PANDEY : I will give a practical suggestion. It is a question of the fate of the country and of the small farmers.

MR. SPEAKER : But, do it in a proper manner. आप अन्दाजा लगाइये एक-एक सवाल पर मैं सरदर्दी करता हूँ, बसीट कर हाउस को आगे ले जाना पड़ता है, लेकिन फिर भी नहीं छोड़ते हैं ।

श्री रामावतार शास्त्री : क्या यह बात सच है कि इस साल की भीषण बाढ़ से जो हमारे देश में आई थी, और जिसकी वजह से बिहार, उत्तर प्रदेश, बंगाल आदि राज्यों में जो विकास के बहुत सारे काम थे, उनको बहुत भारी धक्का लगा है ? क्या यह बात सही है कि आप उन राज्यों को जहाँ जगदा नुकसान हुआ है विशेष मदद देने को तैयार हैं ? क्या यह बात भी सच है कि इसके लिये उन राज्य सरकारों ने आप को विशेष सहायता देने के लिये आग्रह किया है, यदि आग्रह किया है तो आप ने उनको क्या जवाब दिया है ?

SHRI YESHWANTRAO CHAVAN : If you want any specific detailed information you can ask a specific question on that and I will reply.

श्री रामावतार शास्त्री : मैं बिहार की बात जानता हूँ ।

श्री यशवन्तराव चव्हाण : आप बिहार की बात जानते हैं, मैं भी वहाँ गया था और वहाँ की बीजों को देख कर आया हूँ । The Bihar Government had certainly made certain demands. We had sent—as we normally do in these circumstances—teams representing the Planning Commission, the Finance Ministry, etc. they went there. They had made certain recommendations about the ceiling in this matter,— ceiling for loans, ceiling for relief, ceiling for gratuitous relief etc. And on different heads, large amounts of ceilings have been accepted. The actual release of the funds depends upon the actual expenditure made in those different spheres. I do not have the exact figures with me here. If the hon. Member tables a specific question, I can give the figures.

मूल्यों में वृद्धि

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*130. श्री हेमेश्वर सिंह बनेरा :

श्री जगन्नाथराव जोशी :

श्री पी० गंगादेव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष बजट प्रस्तुत करने के बाद देश में मंहगाई बढ़ी है ;

(ख) यदि हाँ, तो मूल्यों में किसने प्रतिशत वृद्धि हुई है ;

(ग) उन उपभोक्ता वस्तुओं के नाम क्या हैं जिनके मूल्यों में वृद्धि हुई है और प्रत्येक वस्तु के मूल्य में कितनी-कितनी वृद्धि हुई ; और